

(e) what definite steps have been taken by the authorities against the Manager of the Patmohana colliery and what action has been taken to call regular Joint Consultative Committee meetings at least once a month in all coal mines, including Patmohana and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

Functioning of J.C.C. of collieries

2250. DR. SHANTI G. PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received representations dated the 2nd and 3rd December, 1980 regarding non-functioning of Joint Consultative Committees at the Colliery level, failure to clear statutory dues like gratuity etc. to the workers and poor maintenance of filtered plans and water pipes in the coal mines under Coal India mainly in ECL;

(b) if so, details thereof;

(c) how many filtered plants are there in ECL and how many are properly functioning and details thereof colliery-wise;

(d) in how many mines water pipes are defective and require to be repaired and changed and details thereof;

(e) how many workers who have retired and found medically unfit in 1978, 1979 and 1980 have not been paid their gratuity and other legal dues, colliery-wise figures for ECL and CCL mines; and

(f) what steps have been taken to investigate into the above allegations and remove the grievances of workers and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Some details given in the letters relate to non-functioning of the filtered water plant and of the pipelines in Parbelia colliery of ECL, delay in payment of L.T.C. money, delay in payment of gratuity and other dues in time.

(c) to (f) Information is being collected and will be laid on the Table of the House.

2251. [Transferred to the 18th December, 1980].

Haldia petro-chemical project

2252. SHRI BHUPESH GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he had visited Haldia recently;

(b) if so, what is the present stage of consideration of the petro-chemical project in Haldia; and

(c) what are the reasons for delay in approving/starting the project?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) and (c) The Detailed Project Report submitted by the West Bengal Industrial Development Corporation and the financial arrangements proposed for this project have been examined and a final decision is expected to be taken shortly.

Accommodation facility to AIR/Doordarshan staff

2253. SHRI P. N. SUKUL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government are contemplating to provide accommodation facilities to the T. V./AIR staff?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): As regards AIR, staff quarters; already exist at some of

the A.I.R. centres. A provision of Rs. 5 crores has been made in the 1950—85 Plan proposals for construction of quarters at the existing centres. For new schemes, provision has been made as part of the schemes themselves.

2. As for Doordarshan, the Planning Commission have approved a provision of Rs. 2 crores in the Sixth Plan 1978—83 for construction of staff quarters. It is now proposed to construct these quarters at Raipur, Muzaffarpur, Gulbarga, Sambalpur, Srinagar and Mussoorie.

भारत को कुवैत द्वारा कच्चे तेल का सप्लाई

2254 श्री कलराज मिश्र : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बातने को कृपा करेंगे कि :

(क) क्या कुवैत सरकार ने भारत को पर्याप्त मात्रा में कच्चे तेल की सप्लाई करने की बात सिद्धांत रूप से स्वीकार कर ली है ; यदि हां, तो क्या सप्लाई भारत पहुँच चुकी है ; और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

†[Supply of crude by Kuwait to India

2254 SHRI KALRAJ MISHRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of Kuwait has agreed in principle to supply substantial quantity of crude to India, if so, whether the supply has reached India; and

(b) if so, what are the details in this regard?]

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी० सी० सेठी) : (क) और (ख)

वर्ष 1981 के लिए खनिज तेल और पेट्रोलियम उत्पादों की सप्लाई के लिए कुवैत की राष्ट्रीय तेल कम्पनी के साथ समझौतों पर हस्ताक्षर हो चुके हैं। इस सम्बन्ध में और अधिक ब्यौरे देना अन्तर्राष्ट्रीय व्यापार व्यवहारों और राष्ट्रीय हित के विरुद्ध होगा।

†[THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) Agreements for supply of crude oil and petroleum products for 1981 have been signed with the National Oil Company of Kuwait. It would be contrary to international trade practices and also against our national interest to divulge further details.]

Power generation in the country

2255. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether he has recently written to the State Governments to take urgent measures to step up power generation to meet the growing energy requirements; and

(b) if so, the reaction of the States in this matter and also the progress made in this direction during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) From the replies received from some of the State Governments, it is seen that they have appreciated the initiative taken by the Centre in suggesting measures for improving the power generation in the country. These letters were issued in July, 1980. They are part of a continuing process of inter-action between the Centre and the States regarding improvement in the power generation. However, partly as a result of the action taken in this direction, the energy generation in the country